

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 03-07-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>ARGUMENTS</u>			
1) R.A.	15021/2019		K.K. VASANTH
2) M.A.	15012/2020		V. ANAND
3) R.A.	15041/2020		N. RAVISHANKAR
1) SC	15009/2019		P.P.
2) SC	15035/2019		P.P.
<u>JUDGEMENT</u>			
3) SC	15020/2016		
<u>CALL ON</u>			
4) SC	15008/2019		P.P.
5) SC	15007/2020		
<u>OBJECTION</u>			
6) SC	15010/2021		PP
7) Crl.Misc.	15139/2021		GURURAJ K.

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 03-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	1623/06	Evidence
2	O.S.	2211/06	Evidence
3	O.S.	205/07	Evidence
4	O.S.	337/07	Evidence
5	L.A.C.	12/2007	Evidence
6	L.A.C.	22/2007	Evidence
7	O.S.	464/08	Evidence
8	O.S.	683/08	Evidence
9	O.S.	274/10	Evidence
10	O.S.	490/12	Evidence
11	O.S.	540/12	Evidence
12	O.S.	541/12	Evidence
13	O.S.	289/14	Evidence
14	O.S.	375/14	Evidence
15	O.S.	438/14	Evidence

AFTERNOON SESSION

1	F.D.P.	1/2011	Steps
2	O.S.	775/16	Steps
3	O.S.	49/19	Steps
4	O.S.	116/20	Steps
5	O.S.	822/16	Summons
6	O.S.	140/19	Summons
7	O.S.	246/19	Summons
8	O.S.	250/20	Summons
9	O.S.	484/20	Summons
10	O.S.	562/20	Await suit summons
11	O.S.	606/20	Summons
12	O.S.	238/21	Await suit summons
13	O.S.	24/15	Notice
14	O.S.	406/18	Re-issue summons
15	Misc.	5/2020	Notice

Prl. Senior Civil Judge & JMFC,
Devanahalli.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI

CAUSE LIST DATED 03-07-2021

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	438/2019
2	O.S.	340/2012
3	O.S.	917/2015
4	O.S.	579/2019
5	O.S.	934/2015
6	O.S.	379/2015
7	O.S.	619/2014
8	O.S.	466/2013
9	O.S.	482/2011
10	O.S.	640/2009
11	O.S.	68/2008
12	O.S.	950/2007
13	O.S.	485/2021
14	O.S.	482/2021
15	P.Misc	1/2014

AFTERNOON SESSION

16	O.S.	127/2010
17	O.S.	214/2013
18	LAC	20/2017
19	O.S.	148/2017
20	LAC	23/2017
21	LAC	24/2017
22	LAC	27/2017
23	LAC	28/2017
24	LAC	29/2017
25	LAC	30/2017
26	LAC	31/2017
27	LAC	3/2018
28	LAC	4/2018
29	LAC	8/2018
30	LAC	9/2018

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Pri. Civil Judge and JMFC, Devanahalli Cause List
Dated 03-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u> 1. C.C.887/2011 2. C.C.2082/2012 3. PCR 141/2021	<u>J.C.</u> 1. C.C.5659/2018 2. C.C.897/2019 3. C.C.4786/2019 4. C.C.6550/2020 5. C.C.6551/2020 6. C.C.6552/2020 7. C.C.3468/2020 8. C.C.5297/2020 9. C.C.62/2021 10. C.C.3672/2021 11. C.C.3764/2021 12. C.C.3827/2021
<u>EVIDENCE</u> 4. C.C.2824/2011 5. C.C.3243/2011 6. C.C.2291/2012 7. C.C.3773/2012 8. C.C.3950/2015	<u>HEARING</u> 13. PCR/21 Hriday holdings pvt. ltd
<u>PLEA</u> 9. C.C.37/2021	<u>ARGUMENTS</u> 14. O.S.259/2013
<u>SUMMONS</u> 10. C.C.1484/2018 11. C.C.2155/2018 12. C.C.3365/2019 13. C.C.2741/2019 14. C.C.1329/2019 15. C.C.3382/2020	<u>ORDERS</u> 15. O.S.243/2018


Pri. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 03-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u> 1. O.S.420/2010 2. O.S.516/2011 3. C.C.861/2008 4. C.C.1648/2009 5. C.C.3395/2013	<u>HEARING</u> 1. O.S.80/2000 2. O.S.856/2008 3. O.S.122/2009 4. O.S.268/2009 5. FDP.5/2013 6. O.S.516/2014 7. O.S.284/2016 8. O.S.338/2020 9. O.S.152/2014
<u>BODY WARRANT</u> 6. C.C.3337/2018 7. C.C.4262/2018 8. C.C.127/2021 9. Cr.24/2021(VNPS) 10. Cr.64/2020 (VPS)	
<u>OBJECTION</u> 11. C.C.2451/2014 12. Cr.74/2021(VPS)	<u>SUMMONS</u> 10. O.S.652/2015 11. O.S.220/2017 12. O.S.466/2017 13. O.S.76/2018 14. O.S.42/2021
<u>SUMMONS</u> 13. C.C.3866/2017 14. C.C.4693/2017 15. C.C.2686/2012	<u>ISSUES</u> 15. O.S.18/2016

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**